

(c) The scheme has already been introduced.

PURCHASE OF COACHES FROM SWITZERLAND

36. DR. R. P. DUBE: Will the Minister for RAILWAYS be pleased to state the number of railway coaches so far purchased from Switzerland?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): 152.

CONSTRUCTION OF RAILWAY LINES UNDER THE POST-WAR RAILWAY RECONSTRUCTION

37. DR. R. P. DUBE: Will the Minister for RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 125 on the 2nd March 1954, and state:

(a) the year by which the construction of 4,000 miles of new railway lines envisaged under the Post-War Railway Reconstruction Scheme was to be completed; and

(b) the year in which the above construction is now expected to be completed?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN-): (a) and (b). The Post-War Railway Reconstruction Scheme was drawn up before World War II had actually ceased. The political changes that took place subsequently completely altered the position and the original Post-War scheme has given place to the Five Year Plan.

REPAIRS AND REHABILITATION ON THE RAILWAYS

38. DR. R. P. DUBE: Will the Minister for RAILWAYS be pleased to state:

(a) the number of years it would take for the Railways to overtake the arrears of repairs and rehabilitation accumulated during the last war; and

(b) whether the money available in the Depreciation Reserve Fund of the Railways is sufficient for the above purpose?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) There are no arrears of repairs to rolling stock accumulated during the war. It is hoped that arrears of rehabilitation of locos and wagons will be completed by the end of the first Five Year Plan. The complete rehabilitation of coaching stock may take two or three years more. As regards track renewal, the arrear is expected to be cleared up by the end of the 2nd Five Year Plan.

(b) Yes.

TRANSPORT OF VEGETABLE OILS

39. SHRI NARAYANDAS DAGA: Will the Minister for RAILWAYS be pleased to state the quantity of vegetable oils transported by tank-wagons and box-wagons in each division of the different railway zones during the years 1951-52, 1952-53 and 1953-54?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): The information is furnished in the statement attached. [See Appendix VIII, Annexure No. 28.]

BOX-WAGONS AND TANK-WAGONS

40. SHRI NARAYANDAS DAGA: Will the Minister for RAILWAYS be pleased to state the number of tank-wagons and box-wagons at present allotted to each railway zone for the transport of vegetable and mineral oils respectively?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (i) Box wagons are not allotted to Railways specifically for transporting Vegetable Oils or Mineral Oils, but those available from time to time on Railways are supplied for the different demands including those for Vegetable and Minerals Oils.

(ii) The number of tank wagons allotted at present to each Railway for the transport of traffic in vegetable

oils is given in the statement attached. [See Appendix VIII, Annexure No. 29.]

TAKING OVER OF INDIAN GLIDING ASSOCIATION, POONA

41. SHRI M. VALIULLA: Will the Minister for COMMUNICATIONS be pleased to state:

(a) whether Government have taken over the Indian Gliding Association, Poona for running it as a Departmental Gliding Centre under their control; if so, from what date; and

(b) what additional expenditure Government will have to incur annually as a result of such taking over of the Association?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR): (a) Yes, Sir. The activities of the Indian Gliding Association, Poona were taken over by the Government of India for being run as a Departmental Gliding Centre from the 2nd April 1954.

(b) A statement is attached. [See Appendix VIII, Annexure No. 30.]

TRAINING IN CIVIL AVIATION

42. SHRI. M. VALIULLA: Will the Minister for COMMUNICATIONS be pleased to state:

(a) the names of the countries to which offers were made under the Technical Assistance Co-operation Scheme of the Colombo Plan for training of their nationals at the Civil Aviation Training Centre at Allahabad during the last two years;

(b) the number of countries which accepted the offer; and

(c) the number of—

(i) foreign nationals; and

(ii) Indians at present receiving training at that Centre?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR): (a) Burma, British Borneo, Ceylon, India, Indonesia, Malaya, Nepal, Pakistan and Phillipines.

(b) three, so far.

(c) (i) 17. (ii)

72.

SUBSIDY GRANTED TO FLYING CLUBS

43. SHRI M. VALIULLA: Will the Minister for COMMUNICATIONS be pleased to state:

(a) the amount of subsidy granted to each flying club during the years 1951-52 and 1953-54; and

(b) the number of pilots trained in each flying club during the last three years'

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR): (a) and (b). The subsidies paid to the flying clubs and the number of pilots trained by them are given in the statement attached. [See Appendix VIII, Annexure No. 31.]

DEMURRAGE AND WHARFAGE CHARGES COLLECTED BY THE RAILWAYS

44. SHRIMATI PARVATHI KRISHNAN: Will the Minister for RAILWAYS be pleased to state:

(a) the total amount of demurrage and wharfage charges collected by the Railways during each of the years from 1947 to 1953 and so far in the year 1954; and

(b) the amount of such charges which had become due but were waived during each of those years?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGISAN): (a) and (b). The information is furnished in the statement attached. [See Appendix VIII, Annexure No. 32.]